

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(PIL) No. 2642 of 2019**

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Amit Kumar ..... Petitioner  
Versus  
The State of Jharkhand & Ors. .... Respondents  
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**CORAM : HON'BLE THE CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Petitioner : Mr. Harendra Kr. Mahato, Advocate  
For the State : Mr. Piyush Chitresh, A.C. to A.G.  
For the JSPCB : Mrs. Richa Sanchita, Advocate  
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**Oral Order**

**05 / Dated:11.09.2020**

As prayed on behalf of the parties, let this matter be put up side  
by side of W.P. (PIL) No. 2141 of 2019 on 25<sup>th</sup> September, 2020.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**